HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 2322/2-1/2022
Dated: 24/05/2022

- **N O T I C E** -

In addition to the Notice bearing No. N- 2147/2-1/2022 dated 05/05/2022 (available on official website), the dates for hearing of urgent matters/fresh matters by His Lordship Hon'ble Shri Justice Avinash G. Gharote, during the 4th Part of summer vacation i.e. from 29/05/2022 to 05/06/2022 shall be as under :

Monday the 30th May, 2022
Tuesday the 31st May, 2022

The matters if any after 31st May 2022 may be taken up by V.C. by His Lordship. The Advocates would have to show urgency for the same & also make available duly scanned copy in PDF format to the office in advance i.e. before 11.30 a.m. on preceeding day. The e-mail address for same be obtained from the Court Sheristedar. Hard copy be furnished in case circulation is granted**.**

sd/-
24th May, 2022. Registrar
(Judicial)

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
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(Judicial)